## GOVERNMENT OF INDIA CHEMICALS AND FERTILIZERS LOK SABHA

UNSTARRED QUESTION NO:4162 ANSWERED ON:06.09.2012 REQUIREMENT OF FERTILIZERS Chavan Shri Harischandra Deoram

## Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the annual requirement of different categories of fertilizers based on the current requirement;
- (b) the quantum of fertilizers made available through domestic production and import, category-wise; and
- (c) the steps taken to meet the requirement of fertilizers at affordable price?

## **Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) to (b): The Central Government assesses the State-wise and month-wise demand of fertilizers before each cropping season in Zonal conferences on Agricultural Inputs in which representatives of State Governments and fertilizer industry participate. The projected estimated requirement, production and imports of Urea, DAP, MOP & NPK fertilizers during the year 2012-13 is as under:

(Figures in LMT)

Product Estimated Estimated Estimated Imports
Requirement indigenous (in terms of
production finished fertilizers)

Urea 320.19 225.00 90.00 DAP 132.47 40.00 91.00 MOP 50.53 0.00 50.00 NPK 112.00 90.00 25.00

- (c): The following steps to provide fertilizers to the farmers at affordable price:
- i) Government of India provide subsidy to all the fertilizers to make the price of fertilizers affordable to the farmers.
- ii) The movement of all major subsidized fertilizers is being monitored throughout the country by an on-line web based monitoring system (www.urvarak.co.in) also called as Fertiliser Monitoring System (FMS);
- iii) The state governments have been advised to instruct the State Institutional agencies to coordinate with manufacturers and importers of fertilizers for streamlining the supplies;
- iv) The regular weekly Video Conference is being conducted jointly by Department of Agriculture & Cooperation (DAC), Department of Fertilizers (DOF), Ministry of Railways and Department of Shipping with State Agriculture Officials and corrective actions are taken to dispatch fertilizer as indicated by the State Governments.
- v) Fertilizer companies are required to print Maximum Retail Price (MRP) on the fertilizer bags clearly. Any sale above the printed MRP is punishable under the EC Act.;
- vi) State Governments as enforcement agencies are adequately empowered to check the irregularities.
- vii) Gap between the total requirement and indigenous production is met through imports of fertilizers.